

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2882
ANSWERED ON:11.12.2012
INVESTIGATION INTO BLAST OF EMBASSY CAR
Sardinha Shri Francisco

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there was an incident of bomb blast in an Israeli embassy's vehicle at New Delhi in the month of February this year;
- (b) if so, the details of the investigations held and the progress made so far;
- (c) whether the Government has sought the help of some foreign countries to probe the incident; and
- (d) if so, the details thereof and the response of those countries thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): On 13.2.2012, a bomb exploded in Toyota Innova Car belonging to Israeli Embassy of New Delhi, near Bungalow No.36 on Aurangzeb Road, New Delhi. On 6.3.2012, Sayed Mohammad Ahmed Kazmi, R/o Jor Bagh, New Delhi was arrested in this case. One motorcycle (Hero Honda), one scooty (Kinetic Moped), one Maruti Alto Car, two CPUs, one Laptop, one Hard Disk, two mobile phones, 1250 US\$ and other incriminating documents were recovered. The Hon'ble Supreme Court of India granted him bail on 19.10.2012 and he was released from jail on 20.10.2012. A Review Petition against this order has been filed in the Supreme Court on 19.11.2012.

(c) to (d): Letters Rogatories have been sent through Interpol to Iran, Georgia, Malaysia, Israel and Thailand for assistance in investigation of this case under the provisions of Section 166(A) of Cr. P.C.